

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **04.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Yuktha Overseas
Vs
Sri Textile Erode Pvt. Ltd.

MAIN PETITION NUMBER :CP/1009/IB/2018

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1499(CHE)2024

ORDER

Present: Shri. Suvendra Kumar Panda, Ld. Counsel for the Liquidator.

Heard.

This application has been filed to implead Tamilnad Mercantile Bank Limited as Respondent in the IA/1427/2024 which is listed on 22.07.2024.

Applicant is directed to serve copy of the application on the Respondent and the Proposed Respondent for **22.07.2024**, date already fixed.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs